

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.2724
TO BE ANSWERED ON 04.08.2023

REHABILITATION OF ORPHANED CHILDREN

2724. SHRI HAJI FAZLUR REHMAN :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- (a) whether the Government is aware of the increasing number of orphan children living in pitiable conditions on footpaths and various railway stations in metropolitan cities;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any survey in this regard;
- (d) if so, the details thereof; and
- (e) the action taken/proposed to be taken by the Government to improve the condition of such children?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) : Yes. The Ministry of Women and Child Development is administering the Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act, 2015) (as amended 2021) which is the primary legislation for ensuring safety, security, dignity and well-being of children including Orphans. It defines standards of care and protection to secure the best interest of child. The primary responsibility of implementation of JJ Act lies with State/UTs.

All the States/UTs have been directed by the Hon'ble Supreme Court in SMWP(C) No.6 of 2021 In Re. Children in Street Situations to upload the data of children who have been identified to be in street situations. NCPDR on the directions of the Hon'ble Supreme Court in SMWP No.6/2021 in the matter In Re. Children in Street Situations, has formulated suggestions for rehabilitation of street children and sent to all States/UTs for their necessary action. An online portal Baal Swaraj has been devised to do real time monitoring of children living in street situations - Baal Swaraj Portal-CISS. The State/UT-wise data of children in street situations for last two years as uploaded on Bal Swaraj Portal-CiSS is given at **Annexure-I**.

(e) : The Ministry is implementing a centrally sponsored scheme namely Mission Vatsalya Scheme to support to States and UT Governments for delivering services for children in need of care and protection and Children in conflict with the law which provide/support for boarding & lodging; age-appropriate education; access to vocational

training; recreation; health care; counselling etc. Under Mission Vatsalya Scheme, Open Shelters registered by the State Government are supported to look after children in need of care and protection including child substance abusers for the short term based on the need assessment of the district. These shelters are used for educating, counselling and imparting life skills to children in difficult circumstances, so as to keep them away from a life in the streets. Under Mission Vatsalya Scheme both institutional care through CCIs, and non-institutional care through sponsorship, foster care and after care support are being provided.

State/UT-wise data of beneficiaries supported under non-institutional care (sponsorship, foster care and after care) of last three years 2020-21, 2021-22 and 2022-23 is given at **Annexure-II (A)**.

State/UT-wise data of Child Care Institutions supported under Mission Vatsalya and beneficiaries of last three years (2020-21, 2021-22 and 2022-23) is given at **Annexure-II (B)**.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (D) OF THE LOK SABHA UN-STARRED QUESTION NO.2724 FOR ANSWER ON 04.08.2023 ASKED BY SHRI HAJI FAZLUR REHMAN REGARDING REHABILITATION OF ORPHANED CHILDREN

STATE/UT-WISE DATA OF CHILDREN IN STREET SITUATIONS FOR LAST TWO YEARS AS UPLOADED ON BAL SWARAJ PORTAL-CISS.

Sl. No.	State / UT	2021-22	2022-23
1	Andaman and Nicobar Islands	0	0
2	Andhra Pradesh	806	44
3	Arunachal Pradesh	0	0
4	Assam	279	90
5	Bihar	780	663
6	Chandigarh	58	31
7	Chhattisgarh	252	57
8	Dadra and Nagar Haveli and Daman and Diu	11	0
9	Delhi	2012	495
10	Goa	62	25
11	Gujarat	1989	1
12	Haryana	782	1596
13	Himachal Pradesh	108	20
14	Jammu and kashmir	246	5
15	Jharkhand	69	9
16	Karnataka	1237	58
17	Kerala	43	1
18	Ladakh	33	0
19	Lakshadweep	0	0
20	Madhya Pradesh	1432	19
21	Maharashtra	3841	269
22	Manipur	0	0
23	Meghalaya	5	0
24	Mizoram	0	0
25	Nagaland	1	3
26	Odisha	226	83
27	Puducherry	27	0
28	Punjab	263	83
29	Rajasthan	611	192
30	Sikkim	0	0
31	Tamil Nadu	1723	56
32	Telangana	811	0
33	Tripura	16	0
34	Uttar Pradesh	1033	5
35	Uttrakhand	93	23
36	West Bengal	212	43
	Total:	19061	3871

ANNEXURE REFERRED TO IN REPLY TO PART (E) OF THE LOK SABHA UN-STARRED QUESTION NO.2724 FOR ANSWER ON 04.08.2023 ASKED BY SHRI HAJI FAZLUR REHMAN REGARDING REHABILITATION OF ORPHANED CHILDREN

(A) STATE/UT-WISE DATA OF BENEFICIARIES SUPPORTED UNDER NON-INSTITUTIONAL CARE (SPONSORSHIP, FOSTERCARE AND AFTER CARE) OF LAST THREE YEARS (2020-21, 2021-22 AND 2022-23).

Sl. No.	Name of the State/UT	No of Children of Sponsorship & Foster Care and After care	No of Children of Sponsorship & Foster Care and After care	No of Children of Sponsorship & Foster Care and After care
		FY 2020-21	FY 2021-22	FY 2022-23
1	Andaman & Nicobar Islands	52	52	0
2	Andhra Pradesh	144	144	9,150
3	Arunachal Pradesh	318	318	840
4	Assam	434	434	858
5	Bihar	1,646	1,646	504
6	Chandigarh	67	67	199
7	Chhattisgarh	1,250	1,250	288
8	Dadra & Nagar Haveli and Daman & Diu	156	156	519
9	Delhi	521	521	980
10	Goa	13	13	27
11	Gujarat	1,438	1,438	506
12	Haryana	1,042	1,042	5,155
13	Himachal Pradesh	563	563	1,347
14	Jammu & Kashmir	979	979	1,398
15	Jharkhand	1,125	1,125	3,086
16	Karnataka	1,375	1,375	3,875
17	Kerala	323	323	1,133
18	Lakshdweep	-	-	0
19	Ladakh	-	-	29
20	Madhya Pradesh	2,188	2,188	2,377
21	Maharashtra	1,688	1,688	9,844
22	Manipur	729	729	1,120
23	Meghalaya	490	490	1,028
24	Mizoram	396	396	591
25	Nagaland	521	521	752
26	Odisha	1,375	1,375	1,772
27	Puducherry	198	198	106
28	Punjab	263	263	612
29	Rajasthan	1,438	1,438	239
30	Sikkim	188	188	323
31	Tamil Nadu	1,521	1,521	2,975
32	Telangana	1,563	1,563	6,454
33	Tripura	365	365	305
34	Uttar Pradesh	3,313	3,313	1,766
35	Uttarakhand	573	573	847
36	West Bengal	1,083	1,083	1,670
Total		29,331	29,331	62,675

(B) STATE/UT-WISE DATA OF CHILD CARE INSTITUTIONS SUPPORTED UNDER MISSION VATSALYA AND BENEFICIARIES OF LAST THREE YEARS (2020-21, 2021-22 AND 2022-23)

Sl. No.	State	FY 2020-21		FY 2021-22		FY 2022-23	
		No. of CCIs supported	No. of Beneficiaries	No. of CCIs supported	No. of Beneficiaries	No. of CCIs supported	No. of Beneficiaries
1	Andhra Pradesh	92	3012	92	3069	84	1504
2	Arunachal Pradesh	6	195	8	147	11	206
3	Assam	67	1624	64	1378	67	1380
4	Bihar	65	1844	80	2372	78	2088
5	Chhattisgarh	87	2169	85	2167	83	1974
6	Goa	24	798	23	685	25	526
7	Gujarat	78	1946	81	1299	78	1651
8	Haryana	52	2017	50	1786	49	1239
9	Himachal Pradesh	36	1264	37	1147	38	805
10	Jammu and Kashmir	14	759	16	579	39	817
11	Jharkhand	55	1767	50	1537	50	1219
12	Karnataka	153	4303	164	3974	154	3182
13	Kerala	44	591	41	1380	47	697
14	Madhya Pradesh	100	2976	103	2982	104	2292
15	Maharashtra	102	3716	107	3468	112	3654
16	Manipur	80	1966	81	1980	86	2121
17	Meghalaya	52	975	52	915	54	972
18	Mizoram	50	1018	49	776	49	914
19	Nagaland	44	770	43	597	44	493
20	Orissa	133	7392	130	7077	140	4153
21	Punjab	25	681	25	685	27	607
22	Rajasthan	146	5130	159	3670	156	2560
23	Sikkim	22	519	22	534	23	526
24	Tamil Nadu	229	13819	225	13877	221	7785
25	Tripura	34	832	33	875	34	829
26	Uttar Pradesh	120	4965	104	4722	100	3238
27	Uttarakhand	32	511	32	457	33	700
28	West Bengal	132	5257	137	6494	164	6220
29	Telangana	51	1626	56	2822	62	1129
30	Andaman & Nicobar	11	360	12	301	10	308
31	Chandigarh	8	297	8	153	8	202
32	Dadra & Nagar Haveli and Daman & Diu	3	60	4	5	4	28
33	Ladakh	0	0	0	0	1	25
34	Lakshadweep	0	0	1	0	1	0
35	Delhi	40	1500	42	1835	39	1206
36	Puducherry	28	956	29	373	30	690
Total		2215	77615	2245	76118	2305	57940
